

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NO. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 19th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Ms. Sumiti Yadava
Ms. Aditi for R-1

Md. Ehras Zafar for PNGRB

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail (India) Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra
Mr. Somesh Kumar Dubey

Counsel for the Respondent(s) : Ms. Sumiti Yadava
Ms. Aditi for R-1

Md. Ehraz Zafar for PNGRB

ORDER

Since the learned counsel for the appellant in Appeal No. 227/2015 has some personal difficulty, the matter is adjourned to 16/01/2019.

List these matters on **16.01.2019.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

js/vg